

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

67

T.C.P No. 07/(MAH)/2015  
I.A. No. 36/2017 & 37/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES: Mr. Anand Achyutrao Kulkarni

V/s.

Shri Shivsagar Sugar and Agro Products Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Haarshit Agarwal,	Adv Respondent	Haarshit Agarwal
2.	Satyajit R. Kakade	Adv for the Petitioner	[Signature]

**ORDER**

**IA 36/2017 & 37/2017 IN TCP 07/397-398/NCLT/MB/MAH/2015**

At request of the parties, list this matter on 10.10.2017.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)